



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/11/2019

O.A./260/282/2018

K C PANDA
-V/S-
D/O TELECOMMUNICATION

ITEM NO:16

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.J.K.Nayak

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present and heard.</p> <p>It is seen that on previous date i.e. 21.8.2019 also no one was present on behalf of the applicant. It seems that the applicant has lost interest to pursue this matter.</p> <p>The OA is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>

Loading...

